

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

Customs Appeal No. 40838 of 2014

(Arising out of Order-in-Original No.23491/2014 dated 31.12.2013 passed by
Commissioner of Customs, Chennai)

Commissioner of Customs (Exports)

Custom House,
No. 60, Rajaji Salai
Chennai – 600 001.

Appellant

Vs.

Shri Nagendra, Accounts In-Charge,

M/s. Klenepaks India Ltd.,
P.B.No. 7611, 7th Main,
Bannerghatta Road,
Bangalore-560 076.

Respondent

APPEARANCE :

Shri Anoop Singh Authorized Representative for the Revenue
Shri B.N. Gururaj, Advocate for the Appellant

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

Date of Hearing : 28.11.2024
Date of Decision: 28.11.2024

ORDER

The appeal is dismissed. For order, see order of date in Customs Appeal
No.40836/2014.

(M. AJIT KUMAR)
Member (Technical)

(P.DINESHA)
Member (Judicial)

Rex